Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 16-12-2025 To 16-12-2025~All rows are shown

SI No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	4470/2025	ARUNMOY DAS Mobile:9093504780 Email:SANJULAW18@GMAIL.COM	SANJUKTA MAJUMDAR	15-01-2026	sufficiant stamp
2	CO	4471/2025	MAHADEV MONDAL AND ORS Mobile:9831057826	TUSHAR KANTI MUKHERJEE	15-01-2026	HANDWRITTEN ORDER
3	CO	4479/2025	BINA DUTTA AND ANR Mobile:8777204434 Email:SOMASHREEDEYADV@GMAIL.COM	SOMASHREE DEY	15-01-2026	pin code missing in address of respondent petitioner no. of bina dutta wrongly mentioned in affidavit
4	CRA (DB)	489/2025	RANJIT ROY @ RANJIT RAY AND ANR. Mobile:9123845860 Email:SANANDABHATTACHARYYALLB@GMAIL.COM	SANAND BHATTACHARYYA	16-01-2026	BOTH THE APPELLANTS HAVE ALREADY PREFERRED CRIMINAL APPEALS IN HIGH COURT AND THE SAME ARE PENDING. THEREFORE THE PRESENT CRIMINAL APPEAL MAY BE WITHDRAWN BY THE LD ADVOCATE IN THIS INSTANT APPEAL.
5	CRM (A)	4345/2025	SONABUL MALLICK AND ORS. Mobile:9831258615 Email:ANKITABOSE27@GMAIL.COM	ANKITA BOSE	16-01-2026	1) PETITIONERS AGE NOT MENTIONED AT CAUSE TITLE PAGE
6	CRM (A)	4346/2025	JABA KHATUN @ JBATUN KHATUN AND ORS. Mobile:9641420116 Email:ADVAMITROY.HC.CALCUTTA@GMAIL.COM	AMIT ROY	16-01-2026	1) FIR DATE AT P.P. LETTER BOTH NOT TALLY WITH TRIAL COURT REJECTION COPY 2) YEAR NOT MENTIONED OF C.M.C NO. 2086 AT PARAGRAPH ONE
7	CRM (A)	4349/2025	MAJIBUR RAHAMAN AND ORS. Mobile:9641420116 Email:ADVAMITROY.HC.CALCUTTA@GMAIL.COM	AMIT ROY	16-01-2026	1) FIR DATE AT P.P LETTER NOT TALLY WITH TRIAL COURT REJECTON COPY
8	CRM (A)	4360/2025	MD SADIQUE ALAM Mobile:7003578904 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	16-01-2026	1. NCB SERVICE (DELIVERY TRACK REPORT) NOT ATTACHED 2. NDPS CASE NUMBER WRONGLY MENTIONED
9	CRM(M)	2839/2025	PETITIONER Mobile:9051620660 Email:SUBRATAMUKHERJEE@GMAIL.COM	SUBRATA MUKHERJEE	16-01-2026	1) MENTION CRL. MISC. CASE NO IN 1ST PARA AS PER CERTIFIED COPY OF LD TRIAL COURT 2) AS PER STATEMENT IN PARA 3, PETITIONER IS NEIGHBOUR OF V.G SO

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						NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES IDENTITY 3) REMOVE CRPC SECTION FROM PETITION
10	CRM(M)	2841/2025	SEKH NUR ALAM Mobile:9830241146 Email:ARITRAGHOSH501@GMAIL.COM	ARITRA GHOSH	16-01-2026	IN 1ST PARA DECLARATION OF LD AVOCATE IS REQUIRED AS G.R. CASE YEAR WRONG IN IMPUGNED ORDER COPY OF LD TRIAL COURT
11	CRM(M)	2845/2025	SUNIL PATWA @ SUNIL PATRA Mobile:9073178130 Email:ROHANBAVISHI39@GMAIL.COM	ROHAN BAVISHI	16-01-2026	SUPPRESSION OF PREVIOUS REJECTION VIDE CRM(DB) 1157/2024 BEFORE THE HONBLE HIGH COURT
12	CRM(M)	2847/2025	SUBARNA MONDAL @ SUBARNO MANDAL Mobile:6294861952 Email:ADV.SADIDHAIDER@GMAIL.COM	SADID HAIDER	16-01-2026	P.T.N CASE NO WRONG IN 1ST PARA
13	CRM (NDPS)	1688/2025	ALAMGIR SARDAR Mobile:9064469199 Email:MANOJITDEBNATH.IN@GMAIL.COM	MANOJIT DEBNATH	16-01-2026	LD TRIAL COURT CASE TYPE MENTIONED IN PETITION NOT MATCHING WITH CERTIFIED COPY
14	CRR	5435/2025	TRISHA CHAKRABORTY Mobile:8420602621 Email:RIYADAS0528@GMAIL.COM	RIYA DAS	16-01-2026	CLUBBING OF CASES IN THE PETITION
15	MAT	2244/2025	WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS. Mobile:9831015565 Email:ASIFDEWANADV@GMAIL.COM	ASIF DEWAN	16-01-2026	NO SYNOPSIS , LIST OF DATED, ORDER PHOTOCOPY NOT ATTACHED
16	WPA	28637/2025	MAHUA MUKHERJEE AND ORS. Mobile:9123884604 Email:GOLAMMOHIUDDIN1974@GMAIL.COM	GOLAM MOHIUDDIN	16-01-2026	1. VAKALATNAMA NOT FILLED UP. 2. HONBLE CHIEF JUSTICE ADDRESIING WRONG. 3. SUBJECT CATEGORY WRONG.
17	WPA	28683/2025	DHOROBINDU KARMAKAR Mobile:9830874095 Email:ADVMRINALGHOSH@GMAIL.COM	MRINAL KANTI GHOSH	16-01-2026	HONBLE CHIEF JUSTICE ADDRESSING WRONG.
18	WPA	28706/2025	TAPAN ROY PAUL Mobile:9831684392 Email:SATRAJITSNHRY@YAHOO.CO.IN	SATRAJIT SINHA ROY	16-01-2026	RESP. 2 AND 3 PIN CODE
19	WPA	28708/2025	FULMANI PRASAD Mobile:9231636530 Email:ASISBHATTACHARYYA0@GMAIL.COM	ASIS BHATTACHARYYA	16-01-2026	RES. PIN MISSING

SI No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
20	WPA	28715/2025	RASHIDA KHATUN Mobile:7980766843 Email:BANERJEEARDHENDU@GMAIL.COM	ARDHENDU BANDHYOPADHYAY	16-01-2026	LOGO NOT FOUND.
21	WPA	28891/2025	SUMANGAL ISPAT PRIVATE AND ANR Mobile:9830091191	SIDDHARTH SHROFF	16-01-2026	DIST RELATED PROBLEM
22	WPA	28895/2025	H. P. ISPAT PRIVATE LIMITED Mobile:9830091191	SIDDHARTH SHROFF	16-01-2026	DISTRICT RELATED PROBLEM
23	WPA	28908/2025	EXPANABLE ENTERPRISES PRIVATE LIMITED AND ANR Mobile:9830091191	SIDDHARTH SHROFF	16-01-2026	DISTRICT RELATED PROBLEM
24	WPA(P)	563/2025	SWAPAN MAL AND ORS Mobile:8961795958 Email:ADV.ADHIKARI@GMAIL.COM	PAPPU ADHIKARI	16-01-2026	SUB-CATEGORY CODE AND GROUP WRONG

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